

**Gangolihat Judicial Magistrate
IN THE COURT OF Shri Sachin Kumar
Civil Judge Junior Division
Criminal Cause List Dated 28-08-2021**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>Remaining Evedence</u>				
1	Criminal Case	188/2020	Wild Life Protection Vs MANOJ KUMAR	Shanti Prasad Sharma
<u>Remaining Prosecution evidence</u>				
2	Criminal Case	195/2019	State Government Vs Naresh Kumar	DR Arya
3	Criminal Case	160/2020	State Government Vs Devidutt Pathak	Shanti Prasad Sharma
4	Criminal Case	257/2020	State Government Vs Chandrashekhar Arya	Ravi Punetha
